

## Ref: IRDAI/HLT/REG/CIR/197/07/2020

24<sup>th</sup> July, 2020

То

All General and Standalone Health Insurers (except AIC and ECGC)

## Re: Filing of "Arogya Sanjeevani Policy" as group health insurance product

- Reference is drawn to Clause 8 of Section 3 of "Master Circular on Standardization of Health Insurance Products" (Ref: IRDAI/HLT/REG/CIR/193/07/2020 dated 22.07.2020) vide which all the general and health insurance companies (insurers) were mandated to offer standard individual health insurance product, "Arogya Sanjeevani Policy".
- 2. In partial modification of the above referred guidelines, Insurers are hereby allowed to offer this product also as a group product by duly complying with the norms specified hereunder.
  - a. Insurers are allowed to use the standard product name for the group policy after adding the word "**group**" provided all terms and conditions as applicable to the standard individual policy remain the same except premium rate and specification on operation of group policy.
  - b. Insurers are allowed to set their own minimum and maximum sum limits under this group policy, subject to the board approved underwriting policy. The mandate of offering sum insured in multiples of Rs 50000 (Rupees fifty thousand only) is not insisted for the group product.
  - c. The insurers shall determine the price keeping in view the cover proposed to be offered subject to complying with the norms specified in the IRDAI (Health Insurance) Regulations, 2016 and Guidelines notified thereunder.
  - d. The product shall be filed on Use and File basis by duly complying with the norms specified in Chapter IV of "consolidated guidelines on product filing in health insurance business" (Ref: IRDA/HLT/REG/CIR/194/07/2020 dated 22<sup>nd</sup> July, 2020)
  - e. This group product shall comply with all other applicable norms stipulated under "consolidated guidelines on Product filing in Health Insurance business" (IRDA/HLT/REG/CIR/194/07/2020 dated 22<sup>nd</sup> July, 2020).
- 3. This has the approval of the competent Authority.

D V S Ramesh, General Manager(Health)